

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 123
CA No. 7/CB/2024
CP No. 109/CB/2020

Proceedings under Section 271-272

IN THE MATTER OF:

Cuttack Urban Transport Service Ltd.

.....Applicant

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Patita Paban Bishwal, Advocate,
Ms. Suranjana Chatterjee, Advocate For Liquidator

For the Respondent

ORDER

Petitioner counsel present. List the matter on 02.08.2024.


Sd

Kaushalendra Kumar Singh
Member (Technical)


Sd

Deep Chandra Joshi
Member (Judicial)